

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 103/2009 (Await Report)		Asst. Director Vs Srinivasa	APP
2	C.C. 219/2018 (HBC-Hear Before Charge)		Koratagere Police Vs Amar alias Nazeer	A.P.P.
3	Crl.Misc. 142/2020 (EVIDENCE)		Devarajappa Vs Registrar of Birth and Deaths	H V Shivakumar
4	Crl.Misc. 156/2020 (for objection)		Annayappa Vs Deputy Rahsildar, Birth and Death officer	Roopa M
5	Crl.Misc. 159/2020 (for objection)		Ramakrishnaiah Vs Tahasildar, Birth and Death officer	Sanjeevaraju
6	Crl.Misc. 164/2020 (for objection)		Venkatappa Vs Deputy Tahasildar Birth and Death officer	G.D. Devaraju
7	Crl.Misc. 165/2020 (for objection)		Mariyappa Vs Tahasildar	G.D. Devaraju
8	Crl.Misc. 612/2020 (FIRST HEARING)		Jyothi I.P Alias Mangala Vs Somashekara Aradhya	M C Mallikarjunaiah
Cases listed below are adjourned due to Covid 19				
9	Crl.Misc. 190/2014 (EVIDENCE)	01-03-2021	V.N.Vimala Vs C.Raghunath	B.L.Nagaraju
10	C.C. 225/2016 (ACCUSED STATEMENT u/s 313 CrPC)	01-03-2021	D.L.Ramamurthy Vs V.Ravikumar	B.A.Puttarajaiah
11	C.C. 326/2016 (ARGUMENTS)	01-03-2021	Koratagere police Vs Rajanna alias Rajanna	
12	C.C. 356/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Kolala Police Station Vs Gangadhara alias Gangaraju	APP
13	C.C. 414/2020 (SUMMONS)	01-03-2021	Koratagere Police Vs Manjunath S	APP

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14	C.C. 469/2020 (SUMMONS)	01-03-2021	Koratagere Police Vs Navachethan	APP

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1	EX 9/2010 (AWAIT ORDERS)		G.M.Kalavathi Vs 1.M.S.Harishbabu dead by L.Rs. 1.a. Gatathri.B.R.	H.Krishnamurthy Exparte
2	FDP 4/2009 (Await Report)		Pramiladevi Vs Narasimhamurthy	H K M D S
(O.S./0000002/2008)				
3	O.S. 65/2010 (NOTICE)		Jayamma Vs Rangamma	B.H.Panchaksharaiah G.D.Devaraju
4	FDP 4/2010 (SUMMONS)		smt. Sakamma Vs Sreeramaiah	A M K H K M
5	O.S. 108/2010 (HEARING)		Town Tennis and Recreation club Vs Preisident and Secretary of the Tennis and recreti	Prakash A.M.Krishnamurthy
6	O.S. 152/2010 (EVIDENCE)		Doddakka Vs Arasappa	B.L.Nagaraju D.C.Shivaramaiah
7	FDP 4/2011 (for objection)		Siddagangamma Vs C.Shivarudraiah	A.M.Krishnamurthy Exparty
8	O.S. 128/2011 (HEARING)		S.R.Ramamurthy Vs the chief secretary,	S.N.Hanumantharaju A.G.P
9	O.S. 143/2011 (HEARING)		Kemparaju Vs G.Hanumanthaiah	A.V.Raghunathareddy D.Shivanna
10	O.S. 1/2012 (EVIDENCE)		S.Malimariyappa Vs b.V.Channaraju alias Channappa	B.L.Nagaraju B.H.Panchaksharaiah
11	FDP 3/2012 (steps)		Venkatamma Vs ombalakka	T.Krishnamurthy, Koratagere Ramachandra
12	O.S. 152/2012 (plaintiff evidence)		H.V.Vijayashankar Vs H.S.Veerabhadraiah	N. NARASIMHARAJU Exparte
13	O.S. 189/2012 (EVIDENCE)		Rajendra Vs Muddamma	C.N.Hanumantharaya H.manjunath
14	FDP 2/2013 (Await Report)		Kumari.V.Swetha Vs Shivanna	T.Krishnamurthy, Koratagere

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15	FDP 5/2013 (for objection)		Siddagangamma Vs Doddeerappa	T.Krishnamurthy, Koratagere
16	O.S. 85/2013 (NOTICE) IA/1/2013		Kantharaju Vs Chikkahanumantharayappa	S.N.Hanumantharaju
17	O.S. 129/2013 (EVIDENCE) IA/1/2013		Hanumantharayappa Vs M.P.Rangappa	Prakasha
18	EX 13/2013 (ARGUMENTS)		H.C Narasamma Vs Mallamma dead by LRs	D.Shivanna
19	O.S. 232/2013 (EVIDENCE)		Jayaram Vs Sarojamma	D.G.Thimmaraju
20	O.S. 243/2013 (for objection) IA/1/2013		Mangamma Vs Puttaiah	K.Borappa
21	O.S. 104/2014 (EVIDENCE) IA/1/2014		Venkataravanachar Vs Rangamma	M.C.Mallikarjunaiah
22	O.S. 197/2014 (EVIDENCE) IA/1/2014		Rajagopalaiah Vs Venkataswamy	T. Krishnamurthy
23	O.S. 259/2014 (HEARING) IA/1/2014		Smt.Rangamma Vs Thimmappaiah	B.K.Narayanappa
24	EX 2/2015 (Await Report)		Venkateshamaiah Vs Lakshamma	
25	O.S. 75/2015 (EVIDENCE) IA/1/2015		Shakira bhanu Vs Nagarathamma	M.L. Santhosh
26	O.S. 80/2015 (EVIDENCE) IA/1/2015		Chittamma Vs Lingaiah	B.L.Nagaraju
27	O.S. 223/2015 (EVIDENCE)		S U Srinidhi Vs Ramesh A M	A.M.Krishnamurthy
28	EX 2/2020 (NOTICE)		H.V. Nataraju Vs Arunalakshmi	Prakash
29	FDP 3/2020 (NOTICE)		Puttaiah Vs Ramakrishnaiah	H.R. Ramachandraiah

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30	O.S. 151/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		K.P. Neelambika Vs D.T. Raju	Prakasha Hegde K.
31	O.S. 183/2020 (for objection)		Lingamma Vs Tahsildar-cum-Registrarof Birth and Death	D.Shivanna
32	O.S. 191/2020 (for objection) IA/1/2020		Narasimharaju Vs Govindappa	A.M.Krishnamurthy
Cases listed below are adjourned due to Covid 19				
33	O.S. 293/2019 (written statement) IA/1/2019	01-03-2021	B.V. Nagaraju Vs Prameelamma	K.B.Anilkumar
34	EX 18/2015 (NOTICE)	01-03-2021	State Bank of Mysore Vs H R Shridhara	
35	EX 30/2015 (steps)	01-03-2021	State Bank of Mysore Vs Subramani	
36	EX 35/2015 (steps)	01-03-2021	State Bank of Mysore Vs K R Nagaraju	
37	EX 36/2015 (steps)	01-03-2021	State Bank of Mysore Vs D V Siddeshwara	
38	O.S. 230/2015 (petition amendment)	01-03-2021	Mangalamma Vs Gangaramaiah	D.G. Thimmaraju
39	O.S. 199/2016 (EVIDENCE) IA/1/2016 IA/2/2016	01-03-2021	T.G. Siddalingaiah Vs Mallamma	D.C.Shivaramaiah
40	O.S. 73/2017 (NOTICE) IA/1/2017 IA/2/2017	01-03-2021	Shatazbequm Vs Meharunnissa	K.B. Anil
41	Civil Misc. 5/2017 (Respondent evidence)	01-03-2021	Gowramma Vs Lakshmiddevamma	N.K.Naveenkumar
42	O.S. 207/2017 (EVIDENCE) IA/2/2017	01-03-2021	Thimmaiah H. Vs T.H. Hanumantharayappa	A.M.Krishnamurthy

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43	O.S. 275/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	01-03-2021	Kumbanna K.G. Vs N. Nagaraj	A.M.Krishnamurthy
44	O.S. 91/2018 (for objection)	01-03-2021	The Kaveri Grameena Bank Vs Sarojamma	
45	O.S. 110/2018 (NOTICE)	01-03-2021	Ashwathaiah Vs Ramachandraiah	S.N. Hanumantharaju
46	O.S. 121/2018 (await notice)	01-03-2021	B R Rajanna Vs B R Venkateshmurthy	S.N. Hanumantharaju
47	O.S. 123/2018 (HEARING) IA/1/2018 IA/2/2018	01-03-2021	Puttamma K B Vs Mylaraiah K L	P T Thippanna
48	O.S. 124/2018 (EVIDENCE)	01-03-2021	Nasirabhanu Vs Jamia Masjid, represented by its Muthavalli president sri.Samiulla	D.Shivanna
49	O.S. 152/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	01-03-2021	Lakshminarasaiah @ Lakshmaiah Vs Naganna	A.M.Krishnamurthy
50	O.S. 192/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	01-03-2021	Sujatha G R Vs Chinnagamma	S K Madhusudhan
51	O.S. 235/2018 (plaintiff evidence) IA/1/2018 IA/2/2018 IA/3/2018	01-03-2021	Rangappa Vs Panchayithi Development Officer	T.G.Manjanna
52	O.S. 345/2018 (EVIDENCE) IA/1/2018 IA/2/2018	01-03-2021	Siddagangaiah Vs Nagaraju	Hemasudha Reddy
53	O.S. 354/2018 (HEARING) IA/1/2018	01-03-2021	Mallamma Vs Thimmappa	A.M.Krishnamurthy
54	O.S. 21/2019 (plaintiff evidence)	01-03-2021	Karnataka Bank Ltd Vs G. Avinash	A.M.Krishnamurthy
55	O.S. 30/2019 (EVIDENCE) IA/2/2019	01-03-2021	S.N. Honnappa Vs Chowdamma	A.M.Krishnamurthy

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56	O.S. 48/2019 (HEARING) IA/1/2019 IA/2/2019	01-03-2021	Thimmappa Vs Mallamma	H.C. Vrushabendraswamy
57	O.S. 49/2019 (HEARING) IA/2/2019	01-03-2021	Annapurna Vs Mallamma	H.C. Vrushabendraswamy
58	O.S. 67/2019 (plaintiff evidence) IA/1/2019	01-03-2021	Nanjamma Vs Rangamuthaiah	R.S. Sudhakar
59	O.S. 69/2019 (SUMMONS) IA/1/2019 IA/2/2019	01-03-2021	Venkataramanaiah @ Venkatappa Vs Halappa	A M Krishnamurthy
60	O.S. 110/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	01-03-2021	Vijayalakshmi Vs Rangashamaiah	A.M.Krishnamurthy
61	FDP 8/2019 (NOTICE)	01-03-2021	Kamma Vs Govindappa	A M Krishnamurthy
62	O.S. 139/2019 (SUMMONS) IA/1/2019 IA/2/2019	01-03-2021	Devaraju Vs Shankarappa	T.Krishnamurthy
63	O.S. 167/2019 (A.D.R.) IA/1/2019 IA/2/2019	01-03-2021	Narasamma Vs Thimmakka	T.Krishnamurthy
64	O.S. 183/2019 (hear on I.A) IA/1/2019	01-03-2021	Narayanaswamy Vs Purada Venkataravanappa @ Venkataravanappa	C.N.Hanumantharaju
65	O.S. 193/2019 (SUMMONS) IA/1/2019 IA/2/2019	01-03-2021	Lakshminarasamma Vs D. Mudalappa	B L Nagaraju
66	O.S. 205/2019 (HEARING) IA/2/2019	01-03-2021	Doddarangaiah N.R. Vs Doddaiiah N.D.	A.M.Krishnamurthy
67	O.S. 230/2019 (hear on I.A) IA/1/2019	01-03-2021	Kambadarangaiah Vs Ramaiah	S.N. Hanumantharaju
68	O.S. 266/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	01-03-2021	Lakshmaiah Vs Nagarathamma	B.L.Nagaraju

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69	O.S. 285/2019 (SUMMONS)	01-03-2021	State Bank of India Vs Bhagyamma	D.G. Thimmaraju
70	O.S. 295/2019 (SUMMONS)	01-03-2021	State bank of India Vs Sanjeevaraya	D.G. Thimmaraju
